

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118. C.P. 167/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Cummins Generator Technologies India Private
Limited.

Appearances:

For applicant :- Adv. Dharmesh S Jain i/b. Mr. Anil Agrawal

SECTION 66(1) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pursuant to order dated 04.01.2024, the counsel for petitioner has submitted additional affidavit dated 05.02.2024 wherein the petitioner has annexed the consent letter issued by HDFC Bank dated 21.12.2023 and Bank of Baroda dated 01.02.2024. Additionally, he has also tendered the “**Memorandum of satisfaction of charge**” dated 16.02.2024 showing the satisfaction of charge 90083939 dated 30.01.1993 made between Cummins Generator Technologies India Pvt. Ltd and Bank of Baroda. List on **30.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)